

BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI

M.A.No.134 of 2017 in
Application No. 139 of 2017 (SZ)

Applicant/s

M/s.Gem Granites
Rep by its Partner
Mr.S.R.Asaithambi,
No.78, Cathedral Road, Chennai

Vs

Respondents

The Ministry of Environment, Forest
and Climate Change,
Rep. by its Secretary to Government
Union of India, Paryavaran Bhavan,
CGO Complex, Lodhi Road,
New Delhi and others

Counsel appearing for applicant

M/s.Abdul Saleem & S.Saravanan

Counsel appearing for respondents

M.A.No.135 of 2017 in
Application No. 140 of 2017 (SZ)

Applicant/s

M/s.Imperial Granites Pvt. Ltd.
Rep by its Director,
Mr.S.R.Asaithambi,
No.78, Cathedral Road, Chennai

Vs

Respondents

The Ministry of Environment, Forest
and Climate Change,
Rep. by its Secretary to Government
Union of India, Paryavaran Bhavan,
CGO Complex, Lodhi Road,
New Delhi and others

Counsel appearing for applicant

M/s.Abdul Saleem & S.Saravanan

Counsel appearing for respondents

Note of the Registry	Orders of the Tribunal
Item.No.7 & 8	Date: 10th October, 2017 The learned counsel appearing for SEIAA seeks further time on the ground that papers submitted to MoEF & CC has not been

returned. We do not see any reason why the 2nd respondent is not able to implement the order of this Tribunal. We direct the Member Secretary of SEIAA to be present in the Tribunal on 12.10.2017.

Post these M.A.s on 12.10.2017.

....., JM
(Justice Dr.P.Jyothimani)

.....EM
(Shri P.S. Rao)

